GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4217 ANSWERED ON:02.05.2012 HANDICAPPED PERSONS SELECTED FOR IAS M.Thambidurai Dr.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of handicapped persons not selected by UPSC after clearing the IAS exam during the last three years; and
- (b) the measures taken by the Government for giving posting to the selected candidates?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

- (a): Union Public Service Commission conducts Civil Service Examination annually and had recommended candidates strictly on merit equivalent to the number of vacancies available in various categories, i.e. General, SC, ST & OBC, including PH category in accordance with Civil Services Examination Rules.
- (b): Does not arise.